

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI

Company Appeal (AT) (Ins.) No. 1534 of 2022

IN THE MATTER OF:

Navneet Goenka

....Appellant

Vs.

Union Bank of India & Anr.

....Respondents

Present:

For Appellant: Mr. Sameer Dawar, Advocate

For Respondents: Mr. Manish Shanker Srivastava, Advocate for UBI.

ORDER

03.01.2023: Learned Counsel for the Appellant prays that he may be permitted to withdraw the appeal. Prayer is allowed. Appeal is dismissed as withdrawn.

Learned Counsel for the Bank is present.

[Justice Ashok Bhushan]
Chairperson

[Mr. Barun Mitra]
Member (Technical)

ss/nn